

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.08
IA (IBC)/17/60(5)/GB/2023
In IA (IBC)/82/30(6)/GB/2022
In CP (IB)/19/GB/2021**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Subrata Kumar Dash, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023**

In the matter of:

Amiya Ishlari
Versus
Purshotam Gaggar, RP and 2 others

Section: Under Section 60(5) of IBC, 2016

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MS. SWATI TEJAWAT	Advocate	Applicant	Present in Video
2.	MR. NIRMAL GOENKA	Advocate	RP/R-1	

Conference

**ORDER
Date of Order: 19.05.2023**

This matter is taken up through Video Conferencing. Heard the learned Counsel appearing for the Applicant and the learned Counsel appearing for the RP. The learned Counsel for the Applicant submits that Respondent No. 2 & 3 have not filed their replies. Respondent No. 2 and 3 are once again directed to file their replies before the next date of hearing.

2. List the matter on 26.05.2023.

Sd/-

**(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**